

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 908/(MAH)/2017
CA No.

CORAM:

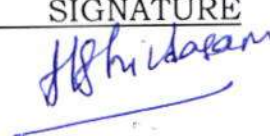
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Mahavir Express Logistics
V/s
Hitech Engineering Corporation India Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Harish Shivdasani	Advocate for Petitioner	

ORDER
T.C.P. No. 908/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Petitioner is present.
2. He has informed that a Fresh Form No. 5 as per the liberty granted has been filed. However, a Notice of Demand and Form No. 5 is to be served on the other side. Directed to place on record the Affidavit of Service.
3. Listed for hearing on **05.10.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
06.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)